

VACANCIES DETERMINED IN THE CADRE OF CIVIL JUDGE FOR THE YEAR 2018 PURSUANT TO THE DIRECTION OF HON'BLE THE SUPREME COURT OF INDIA IN THEIR ORDER DTD. 04.01.2007 & 24.03.2009 PASSED IN CIVIL APPEAL NO. 1867/2006 IN MALLIK MAZHAR SULTAN AND ANOTHER-Vrs.-U.P. PUBLIC SERVICE COMMISSION AND OTHERS.

Sl.No.	Description	Number of vacancies
1.a)	Existing vacancies	02
b)	Future vacancies that may arise due to promotion and establishment of new Courts. (To be filled up only on accrual of such vacancies)	41
	TOTAL VACANCIES	43

Copy to:-

1. In-charge, NIC Centre, Orissa High Court, Cuttack
2. Superintendent, Computer Centre, Orissa High Court, Cuttack for information and to upload the above list in the Web-site of the Court.


REGISTRAR (ADMINISTRATION)